

[24/7/2019]

MARUTI SUZUKI ARENA

विधान सभा कार्यालय १२१-४००७
परिशिष्ट - 'अ'

July 9, 2019

The District Transport Officer
Bhind (MP)

Sub: Maruti Ertiga Smart Hybrid Vehicles (SHVS)

Dear Sir,

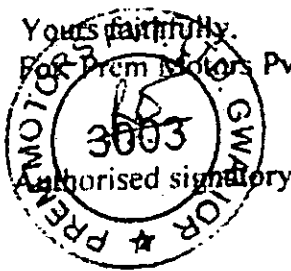
This refers to your office letter No. 470 dated 06.07.2019, as asked for, we would like to clarify that below mentioned vehicles are SHVS - Smart Hybrid and as per policy, tax of SHVS has been deposited and there has been no default on our part in depositing the tax

Registration No.	Model	Name of Customer
MP30 C 3810	Maruti Ertiga VDI SHVS	Mr Vimal Kumar Shukla
MP30 C 3833	Maruti Ertiga VDI SHVS	Mr Gaurav Sharma
MP30 C 3894	Maruti Ertiga VDI SHVS	Mr Pushpendra Singh Kushwah
MP30 C 3967	Maruti Ertiga ISG ZDI	Mr Upendra Kumar Tiwari
MP30 C 4333	Maruti Ertiga VDI Smart Hybrid	Mr Manish Sharma

Above is for your kind information and needful please.

Thanking you.

Yours faithfully,
For Prem Motors Pvt. Ltd.



2019.07.09 13:36